

F. No. 13-50/CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

9

CPIO ID No. 13-50/2018

Subject: Information under Right to Information Act 2005.


Sir/Madam,

Please refer to your RTI application No. NIL dated 06.06.2018, received by transfer from U.S. Ad.1C, in this office on 09.07.2018, under RTI Act 2005, the information received from the officer concerned **Dy. Registrar (Admin)** containing 01 pages is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. NIL (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


CPIO
CESTAT, New Delhi
Date: 13.07.2018

Copy to:

1. Sh. Mahendra Pratap Rana
C-67, II-Floor, Opposite Canara Bank
Munirka, New Delhi-110067

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001



F. No. 33/RTI/Misc./CESTAT-ND/Admn.2018- Vol III
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi – 66

8

Dated : 12/07/2018
CPIO ID No.13-50/2018

Administration Section

Sub : Information sought under Right to Information Act, 2005

Sir,

With reference to RTI Application No. NIL dt.06-06-2018 of Shri Mahendra Pratap Rana in CPIO ID No.13-50/2018 I am to say that the information sought therein is not related to this office.

Yours faithfully,



Deputy Registrar (Admn.)

To

✓
CPIO/A.R., CESTAT, N. Delhi.

(7)

F. No. 13-50/ CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-50/2018

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. Mahendra Pratap Rana (No. NIL dated 06.06.2018) **received by transfer from U.S. Ad.1C**, in this office on 09.07.2018, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **13-50/2018** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 25.07.2018 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

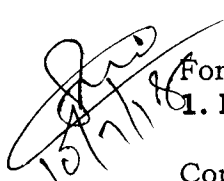
Note:-

- 1. If the information is not available with your section or you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.**
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
- 3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.**

Encl: As above.


CPIO

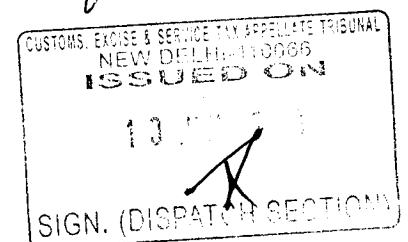
CESTAT New Delhi
Date: 10.07.2018


For Compliance to:
1. DR (Admin)

Copy to: (For Information)

1. Sh. Mahendra Pratap Rana
C-67, II-Floor, Opposite Canara Bank
Munirka, New Delhi-110067

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001



1-D. NO. 13-50/18

76

F.No. R.20011/149/2018-Ad.1C (CESTAT)
Government of India
Ministry of Finance
Department of Revenue

net
09/07/18

03.07.2018

To

✓
The CPIO,
CESTAT, West Block No.2,
R.K. Puram, New Delhi - 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act - reg.

Sir,

I am to refer to an RTI application dated 06.06.2018 from Sh. Mahendera Pratap Rana. The same is being transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this department.

Encl: - As above

Yours faithfully,

(S Bhowmick)

Under Secretary to the Government of India/CPIO
Tele: 2309 535

(5)

No: 845490 / 2018 RTI Cell

Government of India
Ministry of Finance
Department of Revenue

North Block, New Delhi

Dated: 19/6/18

OFFICE MEMORANDUM

Subject: As mentioned in RTI application

Please find enclosed herewith an RTI Application/Appeal received in the RTI Cell on date 18/6/18 from D/o. Sependihse dated 13/6/18 in respect of Shri/Smt/ Ms. Mahendra Pratab as mentioned above regarding which concerns the CPIO/Appellate Authority

2. The RTI Application/Appeal is being transferred/forwarded to the after going through the allocation of Business Rules of the Government of India/Induction material of the Department of Revenue as the subject matter pertains to the above mentioned Ministry/Department/Office/CPIO.

3. Final reply may be sent to the applicant directly by the concerned CPIO/Appellate Authority within the stipulated time frame under the RTI Act, 2005. A copy of the final reply may also be endorsed to this cell for information.

Encl: as above

Shashitrona
(Shashi Arofa) 19/6/18

Section Officer, RTI Cell
Tel: 23095588

To

- ① US (Ad.1) ✓
- ② US (Ad.1A & B) ✓
- ③ US (Ad.1C) ✓
- ④ US (Ad.Ed.) ✓
- ⑤ US (ITC) ✓
- ⑥ US (CO-9) ✓

17/6

US (Ad.1C)

2016

Ms. Humpysh. Asha / dt. Kishan

सं. 11/24(08)/2018-आरटीआई

वित्त मंत्रालय

व्यय विभाग

आरटीआई प्रकोष्ठ

लोक नायक भवन, खान मार्केट

511, पांचवा तल, ए विंग,

नई दिल्ली

दिनांक 13.06.2018

कार्यालय जापन

विषय: सूचना का अधिकार अधिनियम, 2005 के तहत Shri Mahendra Pratap Singh से प्राप्त आवेदन के संबंध में।

अधोहस्ताक्षरी को उपर्युक्त विषय पर सूचना का अधिकार अधिनियम, 2005 के तहत दिनांक 13.06.2018 को इस विभाग के आरटीआई प्रकोष्ठ में प्राप्त Shri Mahendra Pratap Singh के दिनांक 06.06.2018 के आरटीआई आवेदन जो माननीय वित्त मंत्री कार्यालय की डायरी संख्या 837735/FM/IMP/2018 दिनांक 11.06.2018 को प्राप्त हुआ है, की प्रति संलग्न करने का निदेश हुआ है। जो इस विभाग के Admn अनुभाग/प्रभाग से संबंधित है। आवेदक ने 10/- रुपये का भुगतान किया है।

2. चूंकि विषय-वस्तु D/o Economic Affairs, D/o Revenue, D/o Financial Services and D/o Investment and Public Asset Management से भी संबंधित है, सूचना सीधे आवेदक को प्रस्तुत किए जाने के अनुरोध के साथ उन्हें सूचना का अधिकार अधिनियम, 2005 की धारा 6(3) के तहत उक्त आवेदन हस्तांतरित किया जाता है।

3. प्रभाग/अनुभाग के संबंधित केन्द्रीय लोक सूचना अधिकारी द्वारा अंतिम उत्तर नियत समय-सीमा में सीधे आवेदक को भेजा जाए। अंतिम उत्तर की एक प्रति रिकार्ड के लिए आरटीआई प्रकोष्ठ को भी पृष्ठांकित की जाए।

विवेक आशीष
(विवेक आशीष)

अवर सचिव, भारत सरकार

दूरभाष: 24654593

सेवा में,

1. Sh. S. K. Biswas, US & CPIO (Admn), Dept of Expenditure, North Block, New Delhi
2. श्री राजन कुमार झा, अवर सचिव (आर.टी.आई.) एवं केन्द्रीय जन सूचना अधिकारी, राजस्व विभाग, नॉर्थ ब्लॉक, नई दिल्ली।
3. श्रीमती जैसमाइन जेम्स, अवर सचिव (समनव्य), वित्तीय सेवाएँ विभाग जीवन दीप विल्डिंग, रूम न0 32, तीसरा तल संसद मार्ग, नई दिल्ली।
4. श्री जी के सिन्हा, अवर सचिव (आर.टी.आई.) एवं केन्द्रीय जन सूचना अधिकारी, आर्थिक मामले विभाग, नॉर्थ ब्लॉक, नई दिल्ली।
5. Under Secretary & CPIO (RTI), D/o Investment & Public Asset Management, 2nd Floor, Block-11, CGO Complex, New Delhi.

प्रतिलिपि सूचनार्थ: Shri Mahendra Pratap Singh, C-67, 2nd Floor, Opposite Canara Bank, Munirka, New Delhi - 110067, को इस मामले में अतिरिक्त जानकारी के लिए उपर्युक्त लोक प्राधिकारी से संपर्क करने के परामर्श के साथ सूचनार्थ।

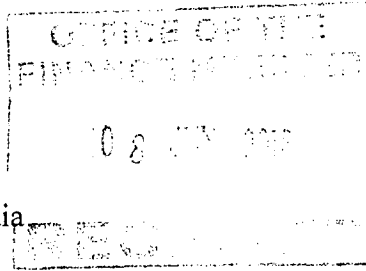
US (Ad. I)
Ad. 1 (Ad. B)
Ad. I C / Ad. (Ed.)
US (ITCC) / US (CX-9)

13/6/18

File No. 845490 / 2018 RTI
Date of Receipt 19 / 06 / 2018

FORMAT OF APPLICATION FOR SEEKING INFORMATION
UNDER THE RIGHT TO INFORMATION ACT-2005

13



Application ID No. :
(For official use)

To,
The Public Information Officer
Ministry of Finance, Government of India
167-A, North Block, New Delhi-110001

1. Name of the Applicant : Dr. Mahendra Pratap Rana
2. Address : C-67, II-Floor, Opposite Canara Bank
Munirka, New Delhi-110067
3. Particulars of information : Total No. of Joint Secretaries, Group-A and Group-B
Officers belong to General, SC, ST, OBCs Categories
and Christians, Sikhs, Muslim Community in the
Departments of :

20(RTI)Doc

EX. NO. 837735

Date: 11/11/2018

- Department of Economic Affairs
- Department of Expenditure
- Department of Financial Services
- Department of Investment and Public Asset Management
- Department of Revenue

In the Ministry of Finance
Government of India, North Block, New Delhi

(a) Concerned Office/Department : Ministry of Finance, Government of India
167-A, North Block, New Delhi-110001

(b) Particulars of information required : 1. Total No. of Joint Secretaries, Group-A and Group-B
Officers belong to General, SC, ST, OBCs Categories
and Christians, Sikhs, Muslim Community in the
Departments of:

- Department of Economic Affairs
- Department of Expenditure
- Department of Financial Services
- Department of Investment and Public Asset Management
- Department of Revenue

In the Ministry of Finance, Government of India
167-A, North Block, New Delhi-110001

(i) Details of information required : As stated against Column no. 3 (b)

Cont.....on page 2

US Admin
All Dept of Min of Finance
13/11/18

11/24(08)/2018 - RFI

(ii) Period for which information asked for: No period

(iii) Other details : NIL

4. Format in which information is required: (A) Original copy of the above stated document, if it is priced, let me know the cost of the document

OR

(B) if original copy is not available, send a Photocopy copy of the original document attested by concern official along with seal.

(C) I will pay the cost of the Photocopy.

5. Mode of delivery expected (ordinary post, speed post, by courier, by hand, through internet or e-mail, by fax etc.). Additional fee may be charged to cover the cost of delivery. Speed Post

6. The information can be furnished within 30 days as prescribed under Section 6 (1)/ the information sought for concerns my life and liberty, therefore the information may be furnished to me within 48 hours (Please delete the inapplicable portion).

7. Without prejudice to my rights under the RTI Act 2005, to facilitate faster retrieval of information, I would like to state that the information could be available in the Office of **Public Information Officer, Ministry of Finance, Government of India** 167-A, North Block, New Delhi-110001 (Please indicate the name of concerned Office/ Department of the Institute).

8. I state that the information sought does not fall within the restrictions contained in section 8 and 9 of the Act and to the best of my knowledge it pertains to your office.

9. I also state that I am a citizen of India and I am eligible to seek information under the Right to Information Act 2005.

10. A Postal Order/Bank Draft No. 43F 256437 dated 04/06/18 is enclosed.

(Please tick one and delete the remaining two options)

Place: New Delhi
Date : 06-06-2018


(Name & Signature)

(Dr. Mahendra Pratap Rana)

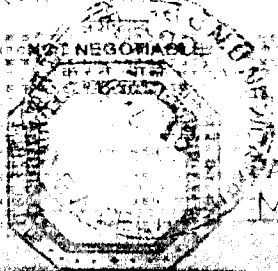
Postal Address: C-67, II-Floor, Opposite Canara Bank
Munirka, New Delhi-10067

E-mail address: ruralinstitute2011@gmail.com
bss_india63@yahoo.com

Tel No.011-26196300 & 09871143003 (Mobile)

1

भारत के डाक विभाग द्वारा जारी किया गया डाक टिकट



PAY TO Account Officer
Ministry of Finance & Corporate
Affairs Govt of India

डाक टिकट
POSTAGE STAMPS

AT THE POST OFFICE

New Delhi

SENDER'S ADDRESS
Dr. Mahendra Pratap Singh
C-67, IInd floor, opposite
Canara Bank, Munirka
New Delhi - 110067

256437